

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 19 of 2014

Dated : 16th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Western Electricity Supply Co. of Orissa Ltd. Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Malavika Prasad
Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Abhishek for R.2
Mr. P.C. Sen
Mr. Rutwik Panda for R.1

ORDER

We have heard the learned counsel for Appellant for some time.

Post the matter for further hearing on **17.12.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/jps